

**IN THE HIGH COURT OF BOMBAY AT GOA.**

**LD-VC-CRI-54/2020**

Chinedu Onyedinma

...Petitioner.

Vs

State and anr.

...Respondents.

Shri K. Poulekar, Advocate for the petitioner.

Shri S. Dhargalkar, Addl. Public Prosecutor for the State.

**Coram:- DAMA SESHADRI NAIDU, J.**

**Date:9<sup>th</sup> December 2020.**

P.C.

Shri K. Poulekar, the learned counsel on record, informs me that he has given up his vakalatnama and party may have engaged another counsel. He also submits that item no.15 in today's cause list is connected to this file and filed by the same applicant, and in that case another counsel appears.

2. Post the matter after vacation.

**DAMA SESHADRI NAIDU, J.**

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